

IN THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2021

| Name of the High Court Benches | Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.) | | | Freshly instituted Cases (Nos.) (Civil/Crl.) | | | Disposed of Cases (Nos.) (Civil/Crl.) | | | Pending Cases at the end of the Quarter(Nos.) | | |
|--|---|------|--------------|--|------|--------------|--|------|-------------|---|------|--------------|
| | CIVIL | CRL. | (Civ+Crl.) | CIVIL | CRL. | (Civ+Crl) | CIVIL | CRL. | (Civ+Crl) | CIVIL | CRL. | (Civ+Crl) |
| Principal Seat | 31195 | 7373 | 38568 | 9658 | 1451 | 11109 | 7015 | 997 | 8012 | 33838 | 7827 | 41665 |
| Kohima | 546 | 87 | 633 | 486 | 65 | 551 | 293 | 54 | 347 | 739 | 98 | 837 |
| Aizawl | 386 | 91 | 477 | 248 | 45 | 293 | 226 | 42 | 268 | 408 | 94 | 502 |
| Itanagar | 1146 | 174 | 1320 | 579 | 185 | 764 | 583 | 149 | 732 | 1142 | 210 | 1352 |
| TOTAL | 33273 | 7725 | 40998 | 10971 | 1746 | 12717 | 8117 | 1242 | 9359 | 36127 | 8229 | 44356 |

N.B:- Excluding Misc. Cases/I.A. & B.A.

STATUS OF CASES IN TERMS OF PENDENCY
(As on 31st December)

| Year | CIVIL CASES PENDING FOR | | | | CRIMINAL CASES PENDING FOR | | | |
|-------|-------------------------|-------------------------------------|-----------------------------------|-----------------|----------------------------|-------------------------------------|-----------------------------------|-----------------|
| | Upto 1 yr. | More than 1 year & less than 2 yrs. | More than 2 yrs & less than 5 yrs | More than 5 yrs | Upto 1 yr. | More than 1 year & less than 2 yrs. | More than 2 yrs & less than 5 yrs | More than 5 yrs |
| 2021 | 6705 | 4423 | 15949 | 6761 | 1019 | 860 | 3463 | 2485 |
| 2021 | 377 | 176 | 102 | 84 | 51 | 45 | - | 02 |
| 2021 | 192 | 96 | 101 | 19 | 38 | 36 | 20 | - |
| 2021 | 543 | 295 | 270 | 34 | 121 | 59 | 28 | 02 |
| Total | 7817 | 4990 | 16422 | 6898 | 1229 | 1000 | 3511 | 2489 |

Strength of Judges
(As on 31st December)

| Sanctioned Strength | Working strength | Vacancy |
|---|------------------|-----------|
| 24 (Not yet revised after separation of Manipur, Tripura & Meghalaya High Court) | 23 | 01 |

Bifurcation of Pending cases (As on 31st December)

| Benches | CIVIL | | CRIMINAL | | (Civ+Crl.) | Civ+Crl.) |
|-----------------------|--------------------------|--------------------------------|--------------------------|--------------------------------|--------------------------|--------------------------------|
| | Ready (Complete matters) | Not Ready (Incomplete) matters | Ready (Complete matters) | Not Ready (Incomplete) matters | Ready (Complete matters) | Not Ready (Incomplete) matters |
| Principal Seat | 23687 | 10151 | 5479 | 2348 | 29166 | 12499 |
| Kohima | 517 | 222 | 69 | 29 | 586 | 251 |
| Aizawl | 286 | 122 | 66 | 28 | 351 | 151 |
| Itanagar | 799 | 343 | 147 | 63 | 946 | 406 |
| TOTAL | 25289 | 10838 | 5761 | 2468 | 31049 | 13307 |

16/2/2022
Administrative Officer, (Judl.)
Statement Section

THE GAUAHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

INSTITUTION, DISPOSAL AND PENDENCY OF CASES FOR THE YEAR 2021
(SUBORDINATE COURTS)

| Name of the States | 2021 | Cases brought forward from the previous Year | | | Freshly instituted Cases (Nos) during the year (Civil/Crl.) | | | Disposed of Cases (Nos.) during the year (Civil/Crl.) | | | Pending Cases at the end of the Year (Nos.) | | |
|--------------------|------|--|----------|---------------|---|----------|---------------|---|----------|---------------|---|----------|---------------|
| | | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total | Civil | Criminal | Total |
| ASSAM | | 80793 | 279960 | 360753 | 41922 | 194695 | 236617 | 35536 | 146810 | 182346 | 87179 | 327845 | 415024 |
| NAGALAND | | 1581 | 2625 | 4206 | 1886 | 2398 | 4284 | 1687 | 2234 | 3921 | 1780 | 2789 | 4569 |
| MIZORAM | | 2586 | 3752 | 6338 | 5042 | 6160 | 11202 | 4980 | 6256 | 11236 | 2648 | 3656 | 6304 |
| ARUNACHAL PRADESH | | 2228 | 10423 | 12651 | 2184 | 7639 | 9823 | 1962 | 6194 | 8156 | 2450 | 11868 | 14318 |

STRENGTH OF JUDICIAL OFFICERS

| Name of the State/UT | Total Sanctioned Strength | Total Working Strength | Vacancy |
|----------------------|---------------------------|------------------------|---------|
| ASSAM | 468 | 433 | 35 |
| NAGALAND | 34 | 24 | 10 |
| MIZORAM | 65 | 41 | 24 |
| ARUNACHAL PRADESH | 41 | 32 | 09 |


Administrative Officer (Judl.)
Statement Section

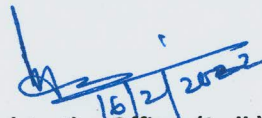
Status of cases in terms of pendency (as on 31.12.2021)

| Name of the State | Civil cases pending for | | | | Criminal cases pending for | | | |
|-------------------|-------------------------|----------------------------------|-----------------|-----------------|----------------------------|----------------------------------|-----------------|-----------------|
| | Upto 1 year | More than 1 yr & less than 2 yrs | More than 2 yrs | More than 5 yrs | Upto 1 year | More than 1 yr & less than 2 yrs | More than 2 yrs | More than 5 yrs |
| Assam | 27319 | 16292 | 31530 | 12038 | 96915 | 75011 | 110812 | 45107 |
| Nagaland | 725 | 320 | 353 | 382 | 398 | 936 | 822 | 633 |
| Mizoram | 914 | 559 | 964 | 211 | 1427 | 766 | 1331 | 132 |
| Arunachal Pradesh | 755 | 526 | 663 | 506 | 1515 | 2346 | 4257 | 3750 |

Bifurcation of pending cases* (as on 31.12.2021)

| Name of the State | Civil | | Criminal | | (Civ+Crl) | (Civ+Crl) |
|-------------------|--------------------------|---------------------------------|--------------------------|---------------------------------|--------------------------|---------------------------------|
| | Ready (Complete matters) | Not Ready (In complete matters) | Ready (Complete matters) | Not Ready (In complete matters) | Ready (Complete matters) | Not Ready (In complete matters) |
| Assam | 18577 | 68602 | 58410 | 269435 | 76987 | 338037 |
| Nagaland | 524 | 1256 | 755 | 2034 | 1279 | 3290 |
| Mizoram | 970 | 1678 | 679 | 2977 | 1649 | 4655 |
| Arunachal Pradesh | 391 | 2059 | 1340 | 10528 | 1731 | 12587 |

*Matters ready for recording evidence in suits/final arguments in others, may be treated as "Ready matter" and rest are "Not ready"


Administrative Officer (Judl.)
Statement Section